

were removed from service during 1971.

These workers were removed from service under Rule 14 of the Central Civil Services (Classification, Control and Appeal) Rules in 1971 for conduct subversive to discipline, refusal to perform Government duties general trespass, etc. The appeals filed by these four workmen were considered by the appellate authority and two of them were ordered to be re-employed as fresh entrants in 1974. The appeals of the remaining two workmen were, however, rejected. The question of their reinstatement with full pay and allowances at this stage does not arise

Persons dismissed and compulsorily retired in D.T.C. during Emergency

2655. SHRI RAMANAND TIWARY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of persons in D.T.C. dismissed, compulsorily retired on various charges during emergency category-wise; and

(b) the number of persons reinstated in pursuance of Government policy?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No employee of DTC was compulsorily retired. One conductor was dismissed from service during the relevant period. The services of 251 conductors, 42 drivers, 38 workshop staff and 12 Ministerial/Supervisory staff were also terminated during the same period.

(b) 97 persons whose services were terminated under clause 9(b) of the DRTA (Conditions of Appointment and Service) Regulations, 1952, without assigning any reason have been reinstated.

Department of small and medium Sectors

2656. SHRI SIVAJI PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a department in the Ministry for small and medium sectors, to give recognition to the small, medium and ancillary sectors;

(b) if so, the salient features thereof; and

(c) the date of constituting such a department?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir,

(b) and (c). Do not arise.

सीमा सुरक्षा बल तथा केन्द्रीय रिजर्व पुलिस को खत्म करना

2657. श्री ईश्वर चौधरी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कांग्रेस सरकार को केन्द्रीय रिजर्व पुलिस और सीमा सुरक्षा बल के रख-रखाव पर अत्याधिक धनराशि खर्च करनी पड़ती थी ;

(ख) क्या वर्तमान सरकार का विचार इन दोनों बलों को खत्म करने और इस प्रकार इस खर्च में कमी करने का है ; और

(ग) यदि हां, तो इस बारे में सरकार की नीति क्या है ?

गृह मंत्री (श्री चरण सिंह) : (क) 1974-75, 1975-76 और 1976-77 के वित्तीय वर्षों के लिए केन्द्रीय रिजर्व पुलिस और सीमा सुरक्षा बल पर हुए खर्च का विवरण संलग्न है ।

(ख) और (ग) इन दो बलों को खत्म करने का कोई विचार नहीं है किन्तु सरकार ने इन बलों के रख-रखाव के खर्च में कमी करने के लिए इन बलों की वर्तमान संख्या का पुनरीक्षण करने का निर्णय किया है ।